

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two Junior Civil Judges to participate in the Academic Programme No.P-1166 on the subject of **“Orientation Programme for Junior Civil Judges”** scheduled to be held from 06.09.2019 to 12.09.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Reg/Ac.Prog/2019-2020/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 2. High Court’s letter ROC.No.682/SO/2019, dated 30.08.2019.

ORDER ROC.No.2446/2019-B.SPL., DATED:30.08.2019

The High Court is pleased to pass the following Orders:

The following two Junior Civil Judges working in the State of Telangana, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1166 on the subject of **“Orientation Programme for Junior Civil Judges”** scheduled to be held from 06.09.2019 to 12.09.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Orientation Programme at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	MS. V. SOWMYA, III Addl. Junior Civil Judge, Medhcal, Ranga Reddy District.	II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Medhcal, Ranga Reddy District.
2.	MS. RUBINA FATHIMA, Spl. Judicial Magistrate of First Class, Excise Court-cum-V Addl. Junior Civil Judge, Khammam.	Spl. Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR act-cum-IV Addl. Junior Civil Judge, Khammam.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Orientation Programme from 06.09.2019 to 12.09.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Orientation Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. The nominated officer are entitled only for actual journey time.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
80-8-17

To:

1. The officers Concerned.
2. The Incharge Officers.

3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh.
5. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
7. The Prl. District and Sessions Judge, Khammam.
8. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
9. The I Addl. District and Sessions Judge, Khammam.
10. The III Addl. Junior Civil Judge, Medhcal, Ranga Reddy District.
11. The II Addl. Junior Civil Judge-cum-XV Metropolitan Magistrate, Medhcal, Ranga Reddy District.
12. The Spl. Judicial Magistrate of First Class, Excise Court-cum-V Addl. Junior Civil Judge, Khammam
13. The Spl. Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR act-cum-IV Addl. Junior Civil Judge, Khammam.
14. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition grounds, Hyderabad
15. The District Treasury Officer, Khammam.
16. The Sub-Treasury Officer, Medhcal, Ranga Reddy District.
17. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section
j) Enquiry Cell.		

High Court for the state of Telangana.

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